

1	2	3	4	5
20.	Tamil Nadu	12029.93	7581.23	4448.70
21.	Tripura	1950.00	1321.03	628.97
22.	Uttar Pradesh	27139.35	16731.98	10407.37
23.	West Bengal	14399.53	9929.64	4469.89
24.	A. & N. Islands	45.48	10.28	35.20
25.	D. & N. Haveli	50.33	20.17	30.16
26.	Daman & Diu	21.54	13.05	8.49
27.	Lakshadweep	214.06	44.33	169.73
All India		267145.00	170966.61	96178.39

STATEMENT-III

Financial Progress under IRDP during 1995-96
(Provisional)

(Rs. in lakhs)

S. No.	States/UTs	Total funds available	Utilisation	Unspent balance as on 1/4/96
1	2	3	4	5
1.	Andhra Pradesh	10694.66	8624.01	2070.65
2.	Arunachal Pr.	908.81	582.56	326.25
3.	Assam	4727.41	3409.02	1318.39
4.	Bihar	17813.99	10784.51	7029.48
5.	Goa	122.44	97.14	25.30
6.	Gujarat	3162.36	3077.68	84.68
7.	Haryana	2008.89	1663.74	345.15
8.	Himachal Pr.	217.47	443.17	-225.70
9.	Jammu & Kashmir	1060.66	728.07	332.59
10.	Karnataka	8339.76	5574.60	2765.16
11.	Kerala	2964.35	2268.90	695.45
12.	Madhya Pradesh	15002.40	11305.57	3696.85
13.	Maharashtra	11768.81	9837.30	1931.51
14.	Manipur	433.30	312.64	120.66
15.	Meghalaya	485.27	301.54	183.73
16.	Mizoram	299.22	291.00	8.22
17.	Nagaland	369.16	13.60	355.56
18.	Orissa	9059.83	7266.29	1793.54
19.	Punjab	790.37	731.71	58.66
20.	Rajasthan	5888.78	4730.24	1158.54
21.	Sikkim	175.53	146.25	29.28
22.	Tamil Nadu	7483.08	6909.76	573.32
23.	Tripura	1004.03	766.73	237.30
24.	Uttar Pradesh	26930.44	19266.98	7663.46
25.	West Bengal	13403.56	6693.99	6709.57
26.	A. & N. Islands	14.46	36.29	-21.83
27.	D. & N. Haveli	8.51	15.17	-6.66

1	2	3	4	5
28.	Daman & Diu	20.61	6.56	14.05
29.	Lakshadweep	5.13	4.38	0.75
30.	Pondicherry	63.23	49.20	14.03
Total		145226.52	105938.60	39283.92

* Worked out in the Ministry.

[Translation]

Strategy to Use Ash

*218. SHRI SOHANVEER : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have formulated any scheme to use the ash of Thermal Power Stations to make bricks, etc.;

(b) if so, the details thereof;

(c) the time by which this scheme is likely to be implemented; and

(d) the amount likely to be spent thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF URBAN AFFAIRS AND EMPLOYMENT AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (DR. U. VENKATESWARLU) : (a) There is no specific scheme for manufacturing of bricks by using flyash generated from the thermal power stations. The Government is, however, encouraging the use of flyash for manufacturing of various types of building and construction materials including bricks, with the dual purpose of enhancing the utilisation of flyash as a viable raw material as well as saving the top clay from fertile land used for brick manufacturing. The production and use of building materials based on industrial and agricultural wastes, which includes flyash, has been emphasised in the National Housing Policy.

(b) The following concrete steps have been taken by the Government for increased utilisation of flyash in the construction sector :-

(i) Support to research and development of process technologies for making clay flyash bricks and sand-lime flyash bricks. National laboratories like Central Building Research Institute (CBRI), Roorkee and Central Fuel Research Institute (CFRI), Dhanbad have developed these technologies.

(ii) The Bureau of Indian Standards have formulated Indian Standards on both types of flyash bricks.

(iii) To encourage wide spread production of flyash bricks, Government has given excise duty exemption on bricks and other building

materials using 25% or more of flyash as raw material.

- (iv) To promote use of flyash in brick-making, Government has also given custom duty exemption on critical machinery required to be imported from abroad for manufacturing of flyash bricks.
- (v) All thermal power stations have been advised by the Department of Power, Ministry of Energy to give flyash free of cost to the manufacturer of flyash based bricks and other building materials.
- (vi) The Building Materials and Technology Promotion Council (BMTPC) has prepared and widely disseminated technology profiles for establishing brick production units.
- (vii) The Central Public Works Department (CPWD) has incorporated specifications of flyash bricks in their schedule for wider applications in their building projects.
- (viii) Housing and Urban Development Corporation (HUDCO) and National Housing Bank (NHB) are extending term-loan facilities and equity participation to promote setting up of flyash based brick plants.

(c) The utilisation of flyash in construction works is an on-going activity and will continue in future. The question of time-bound implementation of any particular schemes does not arise.

(d) With the rising need of bricks and other construction materials for housing and building activity more and more manufacturing units in the private and public sectors are expected to make sizeable investment, which is difficult to estimate or anticipate.

[English]

Eco-Friendly Packaging

*219. SHRI SARAT PATTANAYAK : Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state :

(a) whether the Government are considering any proposal to promote eco-friendly packaging for food processing industries;

(b) if so, the details thereof; and

(c) when it is likely to be effective ?

THE MINISTER OF STATE OF THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SHRI DILIP KUMAR RAY) : (a) to (c). Yes Sir. With a view to distinguish environment friendly products from others, Government have introduced a scheme of Eco Mark Labelling, which is administered by Bureau of Indian Standards under BIS Act 1986. Under Eco-Mark, the product shall have to be packed in such packages which are made from

recyclable or bio-degradable packaging materials. The scheme is in operation from the year 1993-94.

With a view to encourage use of eco-friendly packaging materials like glass, aluminium packaging materials, paper board etc., Government have reduced excise duty. Ministry has also sponsored a research project for use of aluminium containers for packing processed fruits & vegetable products, processed meat and fish products etc.

Under this Act eco-Friendly labelling of food products like edible oils, tea and coffee has been notified on 30th August, 1994. Packaging materials like paper & plastics and laminates of aluminium, jute, paper & plastics have also been notified on 6th September, 1995. Food products like infant food, weaning food and some processed fruits & vegetable products have been notified on 6th September, 1995.

[Translation]

Consumption of Power

*220. SHRI MOHAMMAD ALI ASHRAF FATMI : Will the PRIME MINISTER be pleased to state :

(a) the per capita annual consumption of power in the country as compared with the developed countries,

(b) whether power is not being generated as per the requirement, and

(c) if so, the steps being taken to improve the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF POWER AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCE (DR. S. VENUGOPALACHARI) : (a) The per capita consumption of power in India during the year 1992-93, 1993-94 and 1994-95 was 283.10, 298.96 and 318.84 KWH respectively. The per capita consumption of power in few developed countries during 1992 is indicated in the statement enclosed.

(b) During the year 1995-96, the energy requirement in the country was 389.7 BUs against which the availability at busbars of Generating Stations was 354 BUs, which represents an energy shortage of 9.2%.

(c) Various measures under taken to improve the power supply in the country include expediting the commissioning of new generation capacity, implementation of short gestation projects, improving the performance of existing power stations, reduction in transmission and distribution losses, implementation of better demand side management and energy conservation, besides transfer of energy from surplus to deficit areas.